

The Edtech Skills University Act, 2025

Act No. 31 of 2025

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THE ASSAM GAZETTE

অসাধাৰণ EXTRAORDINARY প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত PUBLISHED BY THE AUTHORITY

নং 450 দিশপুৰ, শুক্ৰবাৰ, 20 জুন, 2025, 30 জেঠ, 1947 (শক) No. 450 Dispur, Friday, 20th June, 2025, 30th Jaistha, 1947 (S. E.)

GOVERNMENT OF ASSAM ORDERS BY THE GOVERNOR LEGISLATIVE DEPARTMENT:::LEGISLATIVE BRANCH

NOTIFICATION

The 20th June, 2025

No. LGL.24/2025/13.— The following Act of the Assam Legislative Assembly which received the assent of the Governor of Assam on 19th June, 2025 is hereby published for general information.

ASSAM ACT NO. XXXI OF 2025

(Received the assent of the Hon'ble Governor of Assam on 19th June, 2025)
THE EDTECH SKILLS UNIVERSITY ACT, 2025

AN ACT

to establish a Private University under the name and Style "EdTech Skills University", under section 6 of the Assam Private Universities Act, 2007.

Assam Act No. XII of 2007

Preamble

Whereas, it is expedient to establish a Private University under the name and Style "EdTech Skills University" under section 6 of the Assam Private Universities Act, 2007 and for matters connected therewith or incidental thereto.

Assam Act No. XII of 2007

It is hereby enacted in the Seventy-sixth Year of the Republic of India as follows:-

Short title, extent

(1) This Act may be called the EdTech Skills University Act, 2025.

commencement

and

- (2) It extends to the whole of Assam.
- (3) It shall come into force at once.

Establishment of the EdTech Skills University 2.

- (1) For furthering the advancement of learning and assessment of higher education and research in accordance with New Education Policy (NEP) and to develop as a hub of skilling activities for offering skills-based course, fostering apprenticeships, on-thejob trainings, counselling, conducting training of trainers and assessors in line with the principles of National Skills Qualification Framework (NSQF), National Vocational Education Qualification Framework (NVEQF) and National Higher Qualification Framework Education (NHEQF) aligned curriculum etc. there shall be established a Private University under the name and style "EdTech Skills University" in the State of Assam.
- (2) The details regarding name, location, jurisdiction and infrastructure of the said University are mentioned in the Schedule appended to this Act;

Schedule

[See sub-section (2) of section 2]

Details regarding name, location, jurisdiction and infrastructure belonging to the EdTech Skills University as envisaged under section 6 of the Assam Private Universities Act, 2007.

1. Name of the University: EdTech Skills University (Sponsored by World Education Mission)

2. Location of the University:

Tinsukia, Assam

3. Jurisdiction:

Extending over the State of Assam

4. Infrastructure:

- (i) Land:- 105 Bigha (35 Acre) of land at Gelapukhuri, Tinsukia, Assam.
- (ii) Built-up-Area:- In conformity with Assam Private Universities Act, 2007.

5. Endowment Fund:

Two Crore

6. Books and Journals:

3000 books with worth more than 20 Lacs.

7. Furniture and other Equipments:

For Laptops, Computers with internet facilities, Xerox Machine, Printer, Furniture, Conference Round Table with sound and projector with worth more than One Crore.

GEETANJALI DAS SAIKIA,

Secretary to the Government of Assam, Legislative Department, Dispur, Guwahati-6.